

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No.149  
Appeal/10(AHM)2023

**Proceedings under Section 58 r.w 59 of Co. Act, 2013**

**IN THE MATTER OF:**

Shashi Kumar Mohata  
V/s  
Asian Hotels (North) Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on ..18/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Dheeraj Garg Advocate  
For the Respondent : Mr. Suvrat Mehta Advocate & Mr. Joginder Singh  
Advocate

**ORDER**

Due to paucity of time, the matter stands adjourned.

List on 21.07.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**